

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 22.

IA(COMPANIES.ACT)/240(MB)2023 IN CP/263(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Sangita Hanumant Nazirkar**

**Vs**

**Navnath Milk & Milk Products Private limited**

**For Petitioner** : Adv. Ninad Deshpande a/w Adv Rudresh Kawade

**For Respondent No. 2** : Adv. Omkar Deosthale i/b Adv. Ashish P. Agarkar

**Under Sec. 241(1) Sec. 242(4) of the Companies Act**

---

**ORDER**

Counsel for the Respondent No. 2 requests for time to argue the matter. List on **24.04.2024 for hearing.**

Sd/-  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

Sd/-  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**